

National Company Law Tribunal

ITEM NO : 116

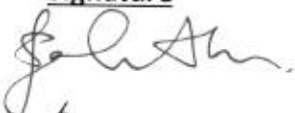



Allahabad Bench

C P No. 10/2010

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.03.2019

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT: 391/394 of Companies Act


<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Syed Fohmi	Advocate	Company	
2.	ZAIN ABBAS	Adv	R.P.	
3.	O.P. MISRA	Advocate	for IFCI Ltd.	
4.	Dunbar Singh	Adv	Arbit	

CP NO. 10/2010

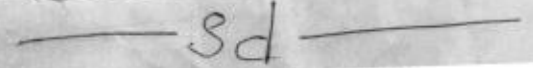
Parties are represented by their respective counsels.

List the matter on 23rd April, 2019.

Dated: 25.03.2019



SAROJ RAJWARE,
MEMBER (T)



H.P. CHATURVEDI
MEMBER (J)